

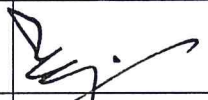
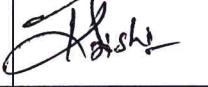
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

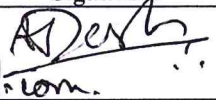
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 3763/09//HDB/2017
NAME OF THE COMPANY	Narne Constructions Pvt Limited
NAME OF THE PETITIONER(S)	Col . Giridhar & Mr. H Ravindranth
NAME OF THE RESPONDENT(S)	Narne Constructions Pvt Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K Rajendran	Adv	9440066644	
B. Krishna Sharma	Adv	9848682339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhishek Desh. for V. HARIHARAN	Adv	9652308372 abhishekdeshyd@gmail.com	

Heard Shri. K. Rajendran and B. Krishna Sharma, learned counsels for the petitioner and Shri. Abhishek for V. Hariharan, learned counsel for the respondent.

Post the Case on 30.11.2017.



Member (Technical)



Member (Judicial)